

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.04.2021.

Cases	Total pendency at the beginning of April, 2021 (Civil-Criminal)		Institution during the month of April, 2021 (Civil - Criminal)		Total disposal during the month of April, 2021 (Civil- Criminal)		Pendency at the end of April, 2021 (Civil- Criminal)	
1. WRIT PETITION	114	01	03	--	04	--	113	01
2. APPEAL	31	27	01	--	--	04	32	23
3. RSA	20	--	--	--	--	--	20	--
4. FAO	02	--	01	--	--	--	03	--
5. CONTEMPT	01	--	--	--	--	--	01	--
6. MISC.CASES	--	02	--	01	--	01	--	02
7. MISC.APPEAL	--	--	--	--	--	--	--	--
8. SUO MOTU TRANSFER PETITION	--	--	--	--	--	--	--	--
9. TRANSFER PETITION	--	--	--	--	--	--	--	--
10. BAIL APPLICATION	--	02	--	02	--	02	--	02
11. MAC APPEAL	19	--	--	--	01	--	18	--
12. REVIEW	01	--	--	--	01	--	--	--
13. REVISION	07	07	--	01	03	--	04	08
14. MAT APPEAL	--	--	--	--	--	--	--	--
15. REVISION U/S 19 OF THE (FAM CT.)	--	--	--	--	--	--	--	--
16. LEAVE PETITION	--	01	--	--	--	--	--	01
17. ARBITRATION PETITION/APPEAL	03	--	01	--	--	--	04	--
18. S.A.O.	--	--	--	--	--	--	--	--
19. REFERENCE	--	--	--	--	--	--	--	--
20. C.O.	02	--	--	--	--	--	02	--
21. TAX APPEAL	03	--	--	--	01	--	02	--
22. SP.APPEAL	--	--	--	--	--	--	--	--
23. Ex.P.	--	--	--	--	--	--	--	--
GRAND TOTAL	203	40	06	04	10	07	199	37

Prepared and verified by:


 Deputy Registrar (Judl) 01/05/2021
 High Court of Sikkim
 at Gangtok

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.05.2021.

Cases	Total pendency at the beginning of May, 2021 (Civil-Criminal)		Institution during the month of May, 2021 (Civil - Criminal)		Total disposal during the month of May, 2021 (Civil- Criminal)		Pendency at the end of May, 2021 (Civil- Criminal)	
1. WRIT PETITION	113	01	05	01	01	--	117	02
2. APPEAL	32	23	--	01	02	--	30	24
3. RSA	20	--	--	--	--	--	20	--
4. FAO	03	--	--	--	--	--	03	--
5. CONTEMPT	01	--	--	--	--	--	01	--
6. MISC.CASES	--	02	--	--	--	--	--	02
7. MISC.APPEAL	--	--	--	--	--	--	--	--
8. SUO MOTU TRANSFER PETITION	--	--	--	--	--	--	--	--
9. TRANSFER PETITION	--	--	--	--	--	--	--	--
10. BAIL APPLICATION	--	02	--	01	--	03	--	--
11. MAC APPEAL	18	--	--	--	01	--	17	--
12. REVIEW	--	--	--	--	--	--	--	--
13. REVISION	04	08	--	--	--	--	04	08
14. MAT APPEAL	--	--	--	--	--	--	--	--
15. REVISION U/S 19 OF THE (FAM CT.)	--	--	--	--	--	--	--	--
16. LEAVE PETITION	--	01	--	--	--	--	--	01
17. ARBITRATION PETITION/APPEAL	04	--	--	--	--	--	04	--
18. S.A.O.	--	--	--	--	--	--	--	--
19. REFERENCE	--	--	--	--	--	--	--	--
20. C.O.	02	--	01	--	--	--	03	--
21. TAX APPEAL	02	--	--	--	--	--	02	--
22. SP.APPEAL	--	--	--	--	--	--	--	--
23. Ex.P.	--	--	--	--	--	--	--	--
GRAND TOTAL	199	37	06	03	04	03	201	37

Prepared and Verified by:


 Deputy Registrar (Judl)
 High Court of Sikkim
 at Gangtok

01/06/2021